

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 19
(IB)-489(PB)/2017

IN THE MATTER OF:

IFCI Ltd.	...	Applicant/Petitioner
Vs		
Era Housing & Developers (India) Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 in Liq.

Order delivered on 02.07.2024

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Re-notified to 03.07.2024.

-sd-
(Kamal Sultanpuri)
Joint Registrar